

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Dated: This 11th day of August, 2020

OA No. 061/424/2020

HON'BLE RAKESH SAGAR JAIN, MEMBER – J

Sh. Subash Chander, Age 49 years, (Casual Labour, PWD Raj Bhawan), S/o Late Sh. Sita Ram R/o New Plot, Jammu.

.....Applicant

By Advocate : Sh. Aman Bhagotra

Versus

1. The UT of Jammu and Kashmir through Principal Secretary to the Govt Public Works (R&B) Department, Govt. of UT of J&K New Civil Secretariat, Jammu/Srinagar.
2. The Empowered Committee (constituted under SRO 520/2017 for regularization of casual workers) through Chairman, Principal Secretary to Finance Department, Govt. of UT of J&K, New Civil Secretariat, Jammu/Srinagar.
3. The Executive Engineer, PWD (R&B) Const. Division-I, Govt. of UT of J&K, Jammu
4. The Secretary, Ltd. Governor's Secretariat, UT of Jammu and Kashmir, Raj Bhawan, Jammu.

.....Respondents

By Advocate: Sh. Amit Gupta, AAG

O R D E R (oral)

Rakesh Sagar Jain, Member (J):-

1. Through this OA, the applicant seeks direction to the respondents to regularize the services of the applicant from Casual Labour to "Govt. Services Assistant" in terms of SRO 520 of 21.12.2017 and on the analogy of similarly situated

casual workers who have been regularized as Govt. Services Assistant by the respondent No. 1 vide Govt. order No. 305-PW (R&B) of 2019 dated 27.06.2019.

2. Admit.
3. Issue notice. Sh. Amit Gupta, AAG appears and accepts notice on behalf of the respondents. He seeks to file counter affidavit within three weeks.
4. However, it is seen that the representation dated 09.06.2020 filed by the applicant is still pending for consideration. Learned counsel for the applicant submits that he would be satisfied if some time bound direction is given to the respondents to decide his pending representation.
5. In view of the submission made by the learned counsel for the applicant, respondents are directed to decide the pending representation dated 09.06.2020 within a period of two weeks from the date of receipt of a copy of this order, by passing a reasoned and speaking order and convey the same to the applicant.

**(Rakesh Sagar Jain)
Member (J)**

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